

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.236 – IA 799 of 2020
ITEM No.237 – IA/270(AHM)2022
in
CP(IB) 56 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

AVV AD Avenue OPC Pvt Ltd
V/s
City Tiles Ltd

.....Applicant

.....Respondent

Order delivered on: 29/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. A.V. Nair, Adv in IA 799 of 2020
Mr. Harshil Patel, Adv. in IA IA/270(AHM)2022
For the Respondent : Mr. Tirth Nayak, Advocate in IA 799 of 2020

ORDER

IA 799 of 2020 & IA/270(AHM)2022

Ld. Counsel for the respondent seeks time to file reply.

List for further consideration on 03.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)